

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3396
ANSWERED ON:15.05.2006
ENVIRONMENT PROTECTION ACT
Thakkar Smt. Jayaben B.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether a high level Monitoring Committee was constituted to ensure compliance with the Notification of Environment (Protection) Act, 1986;
- (b) if so, the details thereof; and
- (c) the progress made in this regard so far?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRINAMO NARAIN MEENA)

(a) Yes, Sir.

(b) &(c) Monitoring Committees are set up by the Government from time to time to ensure compliance of Notifications issued under the Environment (Protection) Act, 1986. Some such committees set up by the Ministry of Environment & Forests are in the areas of eco-sensitive zones and management of hazardous waste. These committees have been meeting periodically and have been functioning in accordance with their respective terms of reference.